

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 263 OF 2022

IN THE MATTER OF:

Harpal Singh Rana	V/s	Applicant
Delhi Metro Rail Corporation & Ors.		Respondent

MEMO OF PARTIES (As per order dated 31.10.2022)

Harpal Singh Rana	Versus	Applicant
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- 1. Delhi Metro Rail Corporation**
Metro Bhawan, Fire Brigade Lane, New Delhi-110001
Email: cpiodmrc@gmail.com(RESPONDENT NO 1)
- 2. Central Public Works Department,**
A-wing, Room No. 101
Nirman Bhawan New Delhi-110011.
Email : cpwd_dgw@nic.in(RESPONDENT NO 2)
- 3. Public Works Department,**
12th Floor, MSO Building,
IP Estate , New Delho 110002
Email : einc-pwd@delhi.gov.in(RESPONDENT NO 3)
- 4. Governement of NCT of Delhi,**
Old Secretariat Building,
Civil Lines Sham Nath Marg, New Delhi - 11000,
Email: csdelhi@nic.in(RESPONDENT NO 4)
- 5. Union of India**
Secretary, Paryavaran Bhawan, Jor Bagh Road
New Delhi-110003,
Email: hshso@nic.in(RESPONDENT NO 5)
- 6. Delhi Pollution Control Committee**
Through its Member Secretary
6th floor, C wing, Delhi Secretariat, I P Estate, Delhi- 110002
Phone No: 011-47441576
E-mail: msdpcc@nic.in(RESPONDENT NO 6)
- 7. Delhi Jal Board**
Through CEO,
Room No. 212, Varunalaya, Phase-11, Karol Bagh,
New Delhi-110005
Email: ceodelhi.djb@nic.in(RESPONDENT NO 7)
- 8. Municipal Corporation of Delhi**
Through Commissioner Civic Centre, Minto Road,
New Delhi – 100002
Email- commissioner@mcd.nic.in(RESPONDENT NO 8)